

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/(IB)/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. SHIMULTHI PRIMA (for King & Packeridge)	Counsel for petitioner	B. Shakti Prasad
2.	R. PAWAN KUMAR DHANVIKA 9644239014	Counsel for Respondent	R. Pawan

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. In view of the settlement the petitioner submitted that he has received a post-dated cheque and sought time for seeking instructions from the client. At request of both counsel time extended to. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)